

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (c) A National River Action Plan for abatement of pollution in the grossly polluted stretches of major rivers of the country is in the final stages of formulation. Details in this regard are being worked out.

{English}

#### Illegal Felling of Trees in Uttar Pradesh

377. MAJ. GENL. (RETD.) BHUWAN CHANDRA KHANDURI :  
SHRI SURENDRA PAL PATHAK :

Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state :

(a) Whether the Government have received any report in regard to the large scale illegal felling of trees by forest mafia in Uttar Pradesh especially in Lakhimpurkhiri and Pauri Garhwal districts;

(b) if so, the number of such cases detected so far and the value of wood in species seized; and

(c) the action taken by the Government to check this illegal felling of trees in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) The Govt. have not received any specific report in regard to large scale of illegal felling of trees by forest mafia in Uttar Pradesh especially in Lakhimpurkhiri and Pauri Garhwal districts.

(b) Value of wood seized for the entire state for the period 1991—92 was Rs. 411.593 lakhs.

(c) The Government have taken following steps to check illegal felling of trees:

(i) Enactment and strict implementation of India Forest Act, 1927 and forest conservation Act, 1980.

(ii) Central Government have asked to Uttar Pradesh Govt. to consider banning of green felling above 1000 metre altitude.

(iii) Guidelines have been issued to State Govt. to involve local people in management of forest.

{Translation}

#### Malpractices in Travel by Sleeper Class

378. DR. CHATTRAPAL SINGH :  
SHRI GAYA PRASAD KORI :

Will the MINISTER OF RAILWAYS be pleased to state :

(a) whether the Government have received complaints that ticket checking staff and GRP/RPF personnel are indulging in the practice of allowing passengers without reserved tickets to travel in sleeper class coaches by charging extra money as premium;

(b) if so, the details thereof ; and

(c) the steps proposed to be taken to check this practice and the action taken against the personnel found indulged in such practice ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA) :  
(a) Some complaints have been received.

(b) and (c) the details are being collected and will be placed on the table of the Sabha.

{English}

#### Equity Base of Konkan Railway Corporation

379. SHRI GEORGE FERNANDES : Will